

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF INTRA INFOTECH LIMITED

Registered Office: 9, Tolstoy Marg, Connaught Place, New Delhi-110001

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of M/s Fortune Buildprop (P) Limited (Hereinafter referred to as the "Acquirer"), in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on September 28, 2007 and the Corrigendum to the Public Announcement pubd on January 08, 2008 and Letter of Offer dated January 08, 2008.

1. Name of the Target Company : **INTRA INFOTECH LIMITED**
2. Name of Acquirer : **FORTUNE BUILDPROP (P) LIMITED**
3. Name of Manager to the Offer : **CHARTERED CAPITAL AND INVESTMENT LIMITED**
4. Name of Registrar to the offer : **BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED**
5. Offer Details:
 - a) Date of Opening of the Offer : **WEDNESDAY, JANUARY 16, 2008**
 - b) Date of Closure of the Offer : **MONDAY, FEBRUARY 04, 2008**
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price for fully paid up share	Rs. 4.00		Rs. 4.00	
2.	Offer Price for partly paid up share	Rs. 3.50		Rs. 3.50	
3.	Shareholding of Acquirer before MOU/PA/Preferential allotment	No. of Shares Nil	% N.A	No. of Shares Nil	% N.A
4.	Shares acquired by Acquirer by way of SPA	No. of Shares 10205000	% 17.97	No. of Shares 10205000	% 17.97
5.	Shares acquired in the Open Offer	No. of Shares 32365740	% 57.00	No. of Shares 31626960	% 55.70
6.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs. 12,94,62,960.00		Rs. 12,38,44,340.00	
7.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
8.	Post Offer shareholding of Acquirer (2+3+4+6)	No. of Shares 42570740	% 74.97	No. of Shares 41831960	% 73.67
9.	Pre and Post Offer shareholding of Public	Pre Offer 46577000 (82.03%)	Post Offer 14211260 (25.03%)	Pre Offer 46577000 (82.03%)	Post Offer 14950040 (26.33%)

7. Status of the Escrow Account, whether released or not : Not yet fully released

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Directors of Acquirer M/s Fortune Build prop (P) Limited having its Registered Office at Lotus Tower, Community Centre, New Friends Colony, New Delhi-110065 accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER



CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.

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Contact Person: **Mr. Priyaranjan**

Date : 20.02.2008

Place : New Delhi